

Mr. Speaker: Whether it is a disqualification for public services, is the point.

Shri Hari Vishnu Kamath: In the absence of total prohibition in the country, will not the enforcement of this rule necessitate a kind and degree of surveillance which may not be practicable and which also may be regarded as an irritating interference in personal habits and liberties?

Shri Datar: This aspect of the question will also be considered when a final decision is taken.

Shri C. K. Bhattacharyya: Sir, I rise to a point of order. I want to know whether persons employed in diplomatic services come under the Public services?

Mr. Speaker: Public services are our own services; I could tell him that.

Shri C. K. Bhattacharyya: By "diplomatic services" I mean our diplomatic services.

Mr. Speaker: Abroad?

Shri C. K. Bhattacharyya: Yes, Sir, persons who are sent on our behalf and who are in our diplomatic services abroad.

Mr. Speaker: That was not intended here. This is so far as India is concerned.

Shri C. K. Bhattacharyya: They are our public services.

Mr. Speaker: He can find another opportunity for that. Let us go to the next question.

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*११६८- { श्री प्रकाशवीर शास्त्री :

{ श्री रामेश्वर टांटिया :

क्या इस्पात और भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या तीसरी पंचवर्षीय योजना अवधि में सीमेन्ट का उत्पादन बढ़ाने का निश्चय किया गया है ; और

(ख) यदि हाँ, तो क्या कुछ नये कारखाने खालने का विचार है और इन कारखानों के कहां कहां खुलने की सम्भावना है ?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) Yes, Sir.

(b) Yes, Sir. A statement is laid on the Table of the House showing the places where the setting up of new cement factories has been approved so far. [See Appendix III annexure No. 68].

Shri D. C. Sharma: May I know if the necessary materials, know-how, exchange and all those things will be available for setting up all these factories during the Third Five Year Plan?

Shri C. Subramaniam: Yes, Sir; that is what is expected.

Shri D. C. Sharma: When all these factories get going, what will be the total production of cement in the country, and may I know whether it will be sufficient for our needs and whether there will be any surplus for export also?

Shri C. Subramaniam: The installed capacity will be 15.24 million metric tons, and perhaps the production would be round about 13.2 million metric tons. But according to the present assessment this would not be sufficient for our requirements. The target will have to be stepped up further.

Shri Vidya Charan Shukla: May I know how many of these 21 factories so far sanctioned are likely to go into production during the Third Plan period, what will be the total production and whether with that we will be able to reach our target figure for the Third Five Year Plan?

Shri C. Subramaniam: All these factories are expected to go into pro-

duction before the end of the Third Plan period. As I have already stated, if all these factories go into production we would reach an installed capacity of 15.24 million tons and the production would be round about 13 million tons.

श्री सरजू पाण्डेय : इस स्टेटमेंट को देखने से ऐसा मालूम होता है कि तीसरी पंचवर्षीय योजना में उत्तर प्रदेश में कोई सीमेंट फैक्ट्री नहीं है। मैं यह जानना चाहता हूँ कि इस का क्या कारण है कि उत्तर प्रदेश में कोई सीमेंट फैक्ट्री नहीं लगाई गई है।

Shri C. Subramaniam: This is in the private sector, and whenever there are applications it will be considered.

Shri Umanath: Is there any proposal for licensing a 100-ton capacity plants; if not, has the Madras Government approached the Government of India with such a proposal and may I know the reaction of the Government thereon?

Shri C. Subramaniam: I do not have the facts here.

Shri M. K. Kumaran: May I know whether the Government have received any proposal to set up a factory in Kerala State; and, if so, whether that proposal has been considered?

Mr. Speaker: We are going into each State.

Shri C. Subramaniam: I would not be able to give the details with regard to each State.

Shri Jashvant Mehta: May I know whether any time-limit has been fixed within which the parties to whom licences have been issued will have to install the factories?

Shri C. Subramaniam: After all, they are also interested in putting up these factories. Nowadays we are trying to hasten things. In the case of those who are not taking any action, we are trying to cancel the licences so that they may be granted to others.

Shri N. Sreekantan Nair: May I know the authority which is selecting the sites, and what is the reason for omitting two States alone—Uttar Pradesh and Kerala—from the list?

Shri C. Subramaniam: It depends upon the availability of raw materials in those States and also persons coming forward to set up those factories in the private sector. If there should be applications from these States and we are satisfied that there would be sufficient raw materials available, certainly they would be considered.

Shri Ramanathan Chettiar: In view of the fact that we have not reached even the target fixed at 9.3 million tons—we are one million short—may I know what will be the use of increasing the target from 15 million tons to 18 million tons?

Shri C. Subramaniam: That is with reference to the performance capacity of each factory. They are doing only 88 per cent. of the installed capacity, but if further transport and coal are made available, I am assured, they would be able to step up production by another 10 per cent. But that will not meet our demands. Therefore, further new factories will have to be installed if we are to reach the target which would meet our needs; that is to say, it will have to be stepped up 18 million tons.

Oil Refineries

*1199. **Shri Vidya Charan Shukla:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether there was idle capacity in various oil refineries in India;

(b) the extent of the idle capacity, refinery-wise; and

(c) the measures that are being taken to properly utilise this capacity?

The Parliamentary Secretary to the Minister of Mines and Fuel (Shri Thimmaiah): (a) and (b). Excess capacities of about 1.5 million tons per annum are reported to be avail-